

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA

UNSTARRED QUESTION NO.5434
TO BE ANSWERED ON THE 28TH MARCH, 2018

DISABILITY PENSION

5434. SHRIMATI VASANTHI M.:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government is considering to withdraw pending appeals against disability pension and benefit and if so, the details thereof;
- (b) whether 16 of the 75 recommendations of the committee appointed to reduce litigation against veterans and serving personnel have been accepted; and
- (c) if so, the details thereof?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा रण्य मंत्री

(डा. सुभाष भामरे)

- (a) **No, Madam.**
- (b) **Yes, Madam.**
- (c) **Recommendations number 27, 28, 30, 32, 36, 37, 38, 39, 40, 44, 47, 48, 49, 52, 61 and 68 of the Expert Committee constituted by Hon'ble Raksha Mantri to suggest measures for reducing litigation and strengthening institutional redressal mechanism have been accepted for implementation.**
